

श्री काशीराम गुप्त : क्या सरकार को इस बात की जानकारी है कि पाकिस्तान की सीमा के भीतर रहने वाले मुसलमान कई बार राजस्थान के बारडर पर रहने वाले मुसलमानों के यहां विवाह शादी में आते रहते हैं और कई दिन तक ठहरते हैं, और यहां तक कि कोई कोई शादी कर के वापस भी चले जाते हैं ?

श्री हाथी : कुछ ऐसे केसेज भी हुए हैं ।

Shri Hem Barua: May I know whether Government are aware of the fact that there are villages on the Rajasthan border, specially a village called Baori which falls both within the territory of India and Pakistan and it is reported that to the people living in this village India and Pakistan are only abstract conceptions and this village provides as a corridor for the movement of Pakistanis to Rajasthan . . .

Mr. Speaker: Shall we come to the question at all or not? That long preface is not required. A direct question should be asked as a supplementary. If every hon. Member were to put it like that then we will cover only one question during the Question Hour.

Shri Hem Barua: I will ask the question. In the context of it may I know whether Government are aware of the fact that the Rajasthan armed constabulary has pleaded its inability to check the intrusion of Pakistani citizens into this country via this village; and if so, whether Government proposes to demarcate the boundary and put up a fence to see that it does not happen?

Shri Hathi: This piece of information perhaps appeared two or three days back just when the Chief Minister of Rajasthan was touring that area. This difficulty is known to them and the matter is being taken up.

श्री अफ़्कार सल बेरवा : मंत्री महोदय ने अभी बताया कि ७८६ पाकिस्तानी अवैध

रूप से आए, जब कि चीफ़ मिनिस्टर साहब के कल के स्टेटमेंट के अनुसार २,००० पाकिस्तानी अवैध रूप से आए हैं । मैं यह जानना चाहता हूँ कि क्या इन चार महीनों में १२११ पाकिस्तानी ज्यादा आ गए और सरकार के ये आंकड़े कब तक के हैं ?

Shri Hathi: They were detected and arrested. Their number is 789.

Mr. Speaker: When was that? He says, these are old figures. According to him, there is a much larger number.

Shri Hathi: As I said, the villages are so near each other—as the hon. Member, Mr. Hem Barua, said about one village that some portion is in Pakistan and some portion is here—that people come and go. But these people were actually detected and arrested.

श्री शिव नारायण : होम मिनिस्टर साहब साफ़ साफ़ बतायें कि जो पाकिस्तानी मनमाने ढंग से आते और जाते हैं, उन के सम्बन्ध में उन की पालिसी क्या है और पुलिस इस बारे में क्या करती है ।

श्री हाथी : पालिसी यह है कि जो पाकिस्तानी यहां पर विदाउट रेगुलर डाकुमेंट्स आयेंगे, उन को यहां से निकाल दिया जायेगा ।

Report of Kunzru Committee on Physical Education

+

*1137. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 56 on the 12th February, 1964 and state:

(a) whether the report of the Kunzru Committee on Physical Education has since been examined by Government; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) The report of the Committee is still being examined by Government.

(b) Does not arise.

Shri Dhuleshwar Meema: May I know, when this report was submitted on 12th December, 1963, what difficulties are arising before the Government even to consider this?

Shri Bhakt Darshan: Sir, the main difficulty was that the Ministry of Defence could not express their final opinion about it. It was only on the 25th March that a meeting was held between the Education Minister and the Defence Minister and now an agreement has been arrived at and the details are being worked out.

Shri Dhuleshwar Meema: May I know whether the amount which will be spent on this particular scheme will be given by the Central Government or by the State Government?

Shri Bhakt Darshan: Sir all the expenditure will be borne by the Central Government.

श्री सिद्धेश्वर प्रसाद : श्रीमन्, मैं यह जानना चाहता हूँ कि इस समिति ने जो सिफारिशें की हैं, उन में से सरकार ने अब तक किन सिफारिशों को स्वीकार कर लिया है ?

श्री भक्त दर्शन : कुंजरू समिति की सबसे मुख्य सिफारिश यह थी कि इस समय तक शारीरिक व्यायाम, राष्ट्रीय अनुशासन योजना और ए० सी० सी०, ये जो तीन प्रकार की योजनाएँ चल रही हैं, इन तीनों योजनाओं में से अच्छी अच्छी बातें लेकर एक इन्टिग्रेटेड योजना—एक समन्वित योजना—तैयार की जाये। वह योजना तैयार की जा चुकी है और उस को अन्तिम स्वरूप दिया जा रहा है। निर्णय होने के बाद उस को शीघ्र लागू किया जायेगा।

Shri Bhagwat Jha Azad: While considering this report of the Kunzru

Committee, may I know whether the Government have simultaneously asked for the comments or the opinion of the schools or the institutions like the All-India Teachers Federation as to how far this scheme can be implemented?

Shri Bhakt Darshan: As far as I understand, Sir, before taking the final decision, the Kunzru Committee did consult all such organisations.

श्री यशपाल सिंह : क्या सरकार को इस बात पर कुछ एतराज है कि कुंजरू कमेटी की रिपोर्ट और अपनी इन्टिग्रेटेड स्कीम की कार्रवाइयों को वह सदन के पटल पर रखे, ताकि माननीय सदस्यों को उन की जानकारी हो सके।

श्री भक्त दर्शन : कुंजरू कमेटी की रिपोर्ट पहले ही सदन के पुस्तकालय में रखी जा चुकी है।

श्री यशपाल सिंह : और सरकार की इन्टिग्रेटेड स्कीम की कार्रवाइ ?

श्री भक्त दर्शन : वह बन रही है।

Shrimati Savitri Nigam: May I know what are the points of agreements and whether the Education Ministry and the Defence Ministry are going to take up this integrated scheme in a joint way or it will be taken up by the Education Ministry?

Shri Bhakt Darshan: When it is finally decided upon, it will be worked by the Education Ministry alone.

Shrimati Savitri Nigam: What are the points of agreement?

Shri Bhakt Darshan: The point of agreement is that the best features of all the three schemes should be integrated into one scheme.

श्री शिव नारायण : मैं यह जानना चाहता हूँ कि फिजिकल एजुकेशन में केवल ड्रिल कराई जाती है या बन्दूक और लाठी की ट्रेनिंग भी दी जाती है।

श्री भक्त दर्शन : जब ए० सी० सी० की योजना इस में मिला दी जायेगी, तो बन्दूक चलाना और फौजी कवायद भी इस में दी जायेगी।

Selection Grade for Assistants

*1141. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 620 on the 27th March, 1963 and state:

(a) whether the question of introduction of Selection Grade for Assistants has since been reconsidered; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The matter is still under consideration.

Dr. L. M. Singhvi: I would like to know for how long this has been under consideration, why it has taken so long and by when the consideration is likely to be completed.

Shri L. N. Mishra: The matter came in two or three stages and some decisions were taken in respect of some Stenographers. About Assistants, we will take some more time.

Dr. L. M. Singhvi: May I know whether it is a fact that senior Assistants who have been working for several years, as long as ten years, have no incentive as at present and, if so, is there any scheme or proposal to introduce a system of incentive for senior Assistants working now?

Shri L. N. Mishra: It is a fact that the prospect of promotion is very meagre in their case. Their case is under consideration.

Shri S. M. Banerjee: May I know whether this was one of the recommendations of the Pay Commission? May I also know whether another recommendation was about the introduction of a special grade for lower

division clerks, and if so, why these recommendations of the Pay Commission have not been implemented, and whether any discussions have been held with the association concerned, and if so, with what result?

Shri L. N. Mishra: Discussions have been held and the matter has been in correspondence with the Ministry of Finance also. As for the specific recommendation of the Pay Commission, I would like to have notice of the question.

Shri Bhagwat Jha Azad: During the pendency of such consideration, may I know whether Government have prescribed any procedure to ensure that the employees who are likely to be affected are not adversely affected?

Shri L. N. Mishra: There is no question of anyone being adversely affected. It is a question of promotion only.

श्री सिद्धेश्वर प्रसाद : अभी मंत्री जी ने बताया है कि सरकार कुछ निर्णयों पर पहुंची है। मैं यह जानना चाहता हूँ कि सरकार किन निर्णयों पर पहुंची है और कौन सी बातें विचाराधीन हैं।

श्री ल० ना० मिश्र : जैसा कि अभी कहा गया है, स्टेनोग्राफ़र्स का कम्बोइन्ड ग्रेड कर दिया गया है, जिस से उन को काफी फायदा पहुंचा है। जहां तक एसिस्टेंट्स का सवाल है, यह प्रश्न विचाराधीन है।

Middle School Examinations in Delhi

+

*1142. { **Shri Yashpal Singh:**
Shri Ram Sewak Yadav:
Shri R. G. Dubey:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the middle school examinations in Delhi are being held by a Board of the Directorate of Education;